

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **08.07.2021** at **10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/1293/2019 IN CP/549/IB/2017
NAME OF PETITIONER : S. Rajagopal (Liquidator - Srivari Metal Works Pvt Ltd)
NAME OF RESPONDENT : United Bank of India
SECTION : 60(5) of IBC 2016

ORDER

The Applicant is represented by Ld. Counsel Mr. B.Dhanaraj and the Respondent is represented by Ld. Counsel Ms. Maria Rose Shilpa through Video Conferencing Mode.

List the matter along with IA/217/2020 on **24.08.2021**.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

MS

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)